

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2070/2016

Wednesday, this the 19th day of September 2018

Hon'ble Ms. Nita Chowdhury, Member (A)

Vinayak Dube, aged about 52 years,
S/o Sh. Vidyadhar Dube,
Sub Inspector of Police,
Central Bureau of Investigation,
International Police Cooperation Unit

- Applicant

(None)

Versus

1. The Union of India
Represented by the Secretary,
Department of Personnel & Training,
Ministry of Personnel, Public Grievances,
& Pensions, Government of India,
North Block, New Delhi-110001
2. The Director, CBI,
CBI HO, Plot No.5 B, CGO Complex,
Lodhi Road, New Delhi-110003
3. The Deputy Director,
International Police Cooperation Unit,
CBI Plot No.5B, CGO Complex,
Lodhi Road, New Delhi-110003
4. The Assistant Director,
National Central Bureau,
CBI HO, Plot No.5 B,
CGO Complex, Lodhi Road,
New Delhi-110003

- Respondents

(Mr. Rajeev Kumar and Mr. Hanu Bhaskar, Advocates)

O R D E R (ORAL)

When the matter was taken up for hearing, it is noticed that on previous dates, i.e., 28.05.2018 and 17.08.2018, nobody appeared for the applicant. Today also, nobody appears for him even in the revised call. Accordingly, the OA is dismissed in default and for non-prosecution. No costs.

(Nita Chowdhury)
Member (A)

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